

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.6 - IA/563(AHM)2024  
in  
**CP(IB)/322(AHM)2022**

**Proceedings under Section 7**

**IN THE MATTER OF:**

Svakarma Finance Private Limited  
V/s  
Yours Ethnic Pvt Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on 15/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.  
For the Respondent :

**ORDER**

**IA/563(AHM)2024**

This application is filed for placing on record the 3<sup>rd</sup> progress report between the period of 01.02.2024 to 29.02.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 563 of 2024 stands disposed of

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**